

Industrial Co-operatives

*896. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 439 on the 2nd March, 1955 and State the progress made so far in the formation of industrial co-operatives in the country?

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 21.]

Shri Jhulan Sinha: May I enquire if there is any scheme in the Centre to scrutinise the schemes of development of industrial co-operatives by the State Governments and also to weight the considerations upon which the grants and the loans are sanctioned?

Shri Manubhai Shah: It is the general policy of the Government to encourage the formation of industrial co-operatives particularly in the small-scale sector, and as the hon. House knows, as far as the handlooms are concerned, we channel all our aids and financial assistance, loan etc, through the co-operatives.

Shri Jhulan Sinha: What I wanted to know was whether there is any basis on which the loans and the grants are sanctioned.

Shri Manubhai Shah: 75 per cent is given as the share capital for a period of ten years' loan, and 75 per cent for the working capital on a two-year loan

Shri Heda: How far it is true that these industrial co-operatives are not able to show better results because there are no similar co-operatives to help them in purchasing and marketing?

Shri Manubhai Shah: I would beg to differ from the hon. Member. It is not true to say that the industrial co-operatives are not doing good. As a matter of fact, some of the co-operatives are doing very well. It is

true that in some cases due to lack of trained personnel some co-operatives lag behind, but we constantly watch the progress of all these industrial co-operatives and a continuous bias in their favour is being maintained.

Second Five Year Plan

*897. **Dr. Ram Subhag Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have printed 1,00,000 copies of the Second Five Year Plan in the major South Indian languages;

(b) if so, how many of those copies have so far been sold; and

(c) how many have been distributed free?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The Official Summary of the Second Five Year Plan was got printed in Tamil, Telugu, Malayalam and Kannada at the instance of the Planning Commission. 50,000 copies were printed in each language.

(b) The number of copies sold up to the end of June, 1957, is:

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|-----------|--------|
| Tamil | 7,331 |
| Telugu | 15,356 |
| Malayalam | 2,345 |
| Kannada | 17,746 |

(c) The number of copies distributed free in the same period is:

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|-----------|-------|
| Tamil | 1,089 |
| Telugu | 631 |
| Malayalam | 386 |
| Kannada | 1,073 |

Shri B. S. Murthy: May I know how the copies are printed? Is it on a population basis or according to the demand?

Dr. Keskar: Generally, it is based on demand naturally.

Shri Mohamed Imam: May I know how many copies were printed in the major North Indian languages and how many were distributed?

Dr. Keskar: I would require notice.

Shri Ranga: Two separate editions have been prepared—one is a complete report and the other is a summary. If this is so, how does the hon. Minister account for such a poor distribution of these books? Is it because the price is too high?

Dr. Keskar: The price is not very high. I think the price is very reasonable and very low. This agency for distribution is really State-wise and probably that might be the reason.

Shri Ranga: Is there any effort being made to make use of the machinery of the NES in order to see that these books are popularised or even given free?

Dr. Keskar: Yes, Sir. Now we are doing it not only through the Community Projects Division—not regarding this particular book but regarding the summaries, the readable summaries, for the masses, of the Five Year Plan—but in all ways possible. All the things are being sold and distributed much more widely than this particular book mentioned here.

Shri B. K. Galkwad: How many copies were printed in Marathi and other languages such as Gujarati and, if not, why not?

Dr. Keskar: The question is regarding South Indian languages. It is obvious that the hon. Member knows that the summary has been printed in all the languages, and the copies printed in Marathi will not be less than those printed in the other Indian languages.

Shri B. K. Galkwad: May I know whether Maharashtra is not included in South India?

Documentary Films

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* 898 { **Shri Ansar Harvani:**
 Shri Damani:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that some foreigners are at present engaged in

producing documentary films for the Government of India; and

(b) if so, under what terms?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A well known European producer Mr. Roberto Rossellini has been asked to produce a few documentaries for us side by side with other production work that he might be carrying on for himself. For that purpose the Government is giving him certain facilities and staff. The terms under which Government will take over these production are being finalised.

Mr. Speaker: Shri Ansar Harvani.

Shri Damani: May I know the reasons for inviting foreign producers to produce documentaries because their knowledge about India and about the living conditions in our country is limited?

Dr. Keskar: We employ all sorts of specialists and we do not bar foreigners from doing that work, but probably there have been one or two instances when we have done this. It is obviously because he is a very experienced and well-known producer and a person who is known for his specialisation in nature studies.

Shri Ansar Harvani: May I know if Indian directors and producers were consulted?

Mr. Speaker: Shri Ansar Harvani, I called on Shri Ansar Harvani.

Shri Ansar Harvani: I am Ansar Harvani.

Some Hon. Members: He is Shri Ansar Harvani.

Mr. Speaker: I first called Shri Ansar Harvani. The difficulty arises this way. When I called Shri Ansar Harvani, that gentleman got up. Hereafter I shall insist upon the hon. Members sitting in their seats. I have arranged the numbers. I do not want to commit mistakes of this kind hereafter